

**COURT NO. 10**  
**THE HONOURABLE SRI JUSTICE K.SURENDER**

**To be heard on Friday the 28th day of June 2024(AT 10:30 AM - HYBRID MODE)**  
**NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>**

**(DAILY LIST-1)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR DISMISSAL</u></b>				
1	CRLRC/391/2010 CRLRC/392/2010	CH RAVINDRA BABU	PUBLIC PROSECUTOR	RANGA REDDY
2	CRLRC/392/2010	CH RAVINDRA BABU	PUBLIC PROSECUTOR R1-NOTICE SENT NOT YET RETURNED. R2-STATE REP BY PP.	RANGA REDDY
3	CRLA/441/2010	RAVI KUMAR VELURI	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
4	CRLRC/618/2012	P VISHNUVARDHANA REDDY	PUBLIC PROSECUTOR	KHAMMAM
5	CRLRC/1481/2012	PARSA ANANTH NAGESWAR RAO	PUBLIC PROSECUTOR	NALGONDA
6	CRP/2930/2014 IA 2/2014(CRPMP 6730/2014)(Vacate Stay Petition) AS/1666/2014 (Filing No)	GP FOR ARBITRATION	D RAMAKRISHNA M RATNA REDDY SR APP BY D.RAMAKRISHNA.	MAHABUBNAGAR
7	AS/1666/2014/ (Filing No)	GP FOR APPEALS	M RATNA REDDY	MAHABUBNAGAR
8	MACMA/1181/2015	THOOM SRINIVAS	D V SHRIKANT RR 1 TO 3 APP	HYDERABAD
<b><u>FOR ADMISSION (CRP MATTERS)</u></b>				
9	CRP/1927/2024 IA 1/2024(Suspension Petition)	K VIJAYA MOHAN		MAHABUBNAGAR
10	CRP/1972/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Condone Delay Petition) IA 3/2024(Stay Petition)	KANAKA DURGA CHELLUBOYINA		MAHABUBNAGAR
<b><u>FOR ADMISSION (CC MATTERS)</u></b>				
11	CC/1167/2024 IA 1/2024(Direction Petition)	C SINDHU KUMARI		HYDERABAD
<b><u>FINAL HEARING</u></b>				
12	MACMA/2453/2007 MACMA/2452/2007	VENKATESHWAR VARANASI	A VEERASWAMY R1 NOTICE SENT NOT YET RETURNED R2 UNSERVED RR 3 & 4 APP NOTICE SENT TO SOLE APPELLANT NOT YET RETURNED	KARIMNAGAR
13	MACMA/2452/2007	VENKATESHWAR VARANASI	A VEERASWAMY SOLE APPELLANT NOTICE SENT NOT YET RETURNED R1 SERVED R2 DISD FOR DEFAULT VIDE C.O.DT.11/07/13 RR 3 & 4 APP	KARIMNAGAR
14	MACMA/1527/2008	CHANDRASEKHAR REDDY GOPIREDDY	N AMARNATH R1 APP R2 SERVED	HYDERABAD

15	MACMA/2769/2008	A SAMEER KUMAR	NARSI REDDY TEEGALA (R105) NARSI REDDY TEEGALA (R3) RR 1 & 2 DISD FOR DEFAULT VIDE C.O.DT.14/07/16 RR 3 & 4 APP	RANGA REDDY
16	MACMA/3575/2008	P V SANJEEVA RAO	RAMACHANDRAREDDY GADI R1 NOT NECESSARY VIDE C.O.DT.27/08/2016 R2 APP	HYDERABAD
17	MACMA/3885/2008	CH JANARDHAN REDDY	V KRISHNA RAO (R2)	NIZAMABAD
18	MACMA/4/2010	M RAMALINGESWARA REDDY	RR 1 & 2 NOTICE SENT NOT YET RETURNED	HYDERABAD
19	MACMA/33/2010	KONDADI AJAY KUMAR	A RAMAKRISHNA REDDY R1 UNSERVED R2 APP	ADILABAD
20	MACMA/52/2010	Y S YELLA NAND GUPTA	R1 NOTICE SENT NOT YET RETURNED R2 SERVED	NIZAMABAD
21	MACMA/74/2010	NARASIMHA RAO VAKKANTI	M SATISH REDDY (R2) R1 NOTICE SENT NOT YET RETURNED R2 APP	NALGONDA
22	MACMA/95/2010	PRABHAKAR BOMMAGANI	KOTA SUBBA RAO RRS 1 AND 2 NOTICE SENT NOT YET RETURNED	RANGA REDDY
23	MACMA/148/2010	M SANGA REDDY	K S N MURTHY (R2) R1 NOTICE SENT NOT YET RETURNED R2 APPEARANCE	NIZAMABAD
24	MACMA/166/2010	V SAMBASIVA RAO	R1 SERVED R2 UN SERVED	RANGA REDDY
25	MACMA/177/2010	PULLA RAO YELLANKI	N S BHASKARA RAO R1 UNSERVED R2 APP	KHAMMAM
26	MACMA/192/2010	PALLE SRIHARINATH	K MADHUSUDHAN REDDY R1 UNSERVED R2 APPEARANCE	MEDAK
27	MACMA/400/2010	KURELLA RAMALINGESWARA SWAMY	C RAMACHANDRA REDDY R1 NOTICE SENT NOT YET RETURNED R2 APPEARANCE	HYDERABAD
28	MACMA/479/2010	V BRAHMAIAH CHOWDARY	V KRISHNA RAO (R2) R1 SERVED R2 APP	KHAMMAM
29	MACMA/889/2010	G RAMESH KUMAR	SOMANCHI VENKATESWARLU R1 UNSERVED (NSP) R2 SERVED, APPEARANCE R3 UNSERVED (NSP)	MAHABUBNAGAR
30	MACMA/1222/2010	V SAMBASIVA RAO	K ASAD AHAMED R1 APP R2 NOTICE SENT NOT YET RETURNED	MAHABUBNAGAR
31	MACMA/1420/2010	K VENKATESH GUPTA	MUDDU VIJAY	MAHABUBNAGAR
32	MACMA/1456/2010	K VENKATESH GUPTA	A V K S PRASAD R1 NOT NECESSARY VIDE C.T R2 APP	MAHABUBNAGAR

33	MACMA/1464/2010	ALLADI RAVINDER	PRAKASHCHAKRAVARTHY R1 APP RR 2,3 SERVED	KHAMMAM
34	MACMA/1466/2010	P RAVI SHANKER	T MAHENDER RAO R-1 UNSERVED [LEFT] R-2 APP BY T.MAHENDERRAO	HYDERABAD
35	MACMA/1549/2011	A RAMAKRISHNA REDDY	K VENKATA RAM REDDY R1 APP BY Mr.K.VENKATARAMI REDDY R2 UNSERVED	MAHABUBNAGAR
36	MACMA/2434/2012	U P RAO	SRIMAN R1 DISD FOR DEFAULT VIDE C.O.DT.01/12/11 R2 APP (LETTER)	HYDERABAD
37	MACMA/2603/2012 MACMA/2120/2019	KONDADI AJAY KUMAR	P RAMAKRISHNA REDDY C SUNILKUMAR REDDY(SC FOR APSRTC) (R116) RR 1 TO 3 APP R4 UNSERVED RR 5 & 6 SERVED (HCJ NOTE)	HYDERABAD
38	MACMA/2120/2019	P RAMAKRISHNA REDDY	C SUNILKUMAR REDDY(SC FOR APSRTC) NARESH BYRAPANENI (R23) R-1-- R-2 APP R-3-- R-4 APP	HYDERABAD
39	MACMA/1055/2013	M KRISHNA REDDY	SR SERVED (LETTER)	WARANGAL
40	MACMA/1370/2013	JAGATHPAL REDDY KASI REDDY	RR 1 & 2 UNSERVED (LETTER)	HYDERABAD
41	MACMA/548/2014	JAGATHPAL REDDY KASI REDDY	KONDADI AJAY KUMAR (R2) R1 UNSERVED R2 APP (LETTER)	HYDERABAD
42	MACMA/617/2014	JAGATHPAL REDDY KASI REDDY	A RAMAKRISHNA REDDY (R2) MAHESWARA RAO KUNCHEAM (R10) R1 UNSERVED(REFUSED) R2 APP (LETTER)	HYDERABAD
43	MACMA/805/2014	M RAJAMALLA REDDY	P SATYA MANJULA (R2) KALPANA EKBOTE (R8) SOLE APPELLANT NOTICE SENT NOT YET RETURNED R-1 UNSERVED [NSP] R-2 APP	NALGONDA
44	MACMA/2091/2014 MACMA/1809/2019	C BUCHI REDDY	P RAMAKRISHNA REDDY RR 1 TO 4 APP RR 5 & 6 UNSERVED (HCJ NOTE)	HYDERABAD
45	MACMA/1809/2019	P RAMAKRISHNA REDDY	MAHBOOB HUSSAIN RR 1 & 2 unserved R3 app	HYDERABAD
46	MACMA/2927/2014	JAGATHPAL REDDY KASI REDDY	R SHEETAL KUMAR RAVI SHANKAR JANDHYALA (R18) R1 SERVED R2 APP (LETTER)	HYDERABAD

47	MACMA/3286/2014	JAGATHPAL REDDY KASI REDDY	RR 1 & 2 UNSERVED (LEFT) R3 SERVED (LETTER)	HYDERABAD
48	MACMA/3585/2014	KALLAKURI SRINIVASARAO	KIRAN REDDY MALLARAPU M RAM MOHAN REDDY (SC FOR TSRTC) (R2) M RAJAMALLA REDDY (R31) RR 1 TO 4 APP BY M.RAJAMALLA REDDY	KHAMMAM
49	MACMA/4101/2014	JAGATHPAL REDDY KASI REDDY	I MAAMU VANI R1 NOTICE SENT NOT YET RETURNED R2 APP (LETTER)	HYDERABAD
50	MACMA/1053/2016	AZAR SRAVAN KUMAR	R VENKAT RAO R NARENDER (R2) P SATYA MANJULA (R14) RR 1 & 3 UNSERVED R2 APP R4 APP (LETTER)	NIZAMABAD
<b>ADMISSION</b>				
51	CRP/6423/2012 IA 2/2012(CRPMP 8569/2012)(Stay Petition) IA 1/2022(L R Petition)	C SUMON	J SURESH BABU M/S BHARADWAJ ASSOCIATES (R24) NAGARJUNA REDDY BURRI (R25) RR1, 5 TO 7 APP BY J.SURESH BABU, ADVOCATE (IN CRP.NO.6423/2012) RR17 TO 20 NOTICE SENT, NOT YET RETURNED.RR-2&4 SERVED R3- DIED.RR--9TO16 APP BY BHARADWAJ ASSOCIATES.	MAHABUBNAGAR
52	CRP/1499/2013 IA 1/2013(CRPMP 2054/2013)(Stay Petition) CRP/1735/2013	TAGORE BALA	BHAVANI SANKAR N (R35) RR1&2 NOTICE SENT NOT YET RETND R3 APP BY MR. N. BHAVANI SHANKAR CAVEATOR RR.4 TO 6 FORMAL PARTIES TAGORE BALA ADVOCATE FILED VAKALATS FOR LRS.VIDE USRNO.84492/22,91123/22 AND IN IANO.4/22	MAHABUBNAGAR
53	CRP/1735/2013 IA 1/2013(CRPMP 2339/2013)(Suspension Petition)	M DAMODAR REDDY	N PRAVEEN REDDY	MAHABUBNAGAR
54	CRP/5244/2013 IA 1/2013(CRPMP 7278/2013)(Suspension Petition)	A M QURESHI	ABU AKRAM FARHAN AZAM KHAN (R5) MOHD VASI AHMED (R6) R2 SERVED APP.BY M/S MOHD.VASI AHMED R1 APP.	HYDERABAD
55	CRP/1823/2014 IA 1/2014(CRPMP 2580/2014)(Fix an Early Date) CRP/1522/2014 CRP/2070/2014	M MEHDI HUSSAIN	HABEEB JAFFAR BIN HASAN	HYDERABAD
56	CRP/1522/2014 IA 1/2014(CRPMP 2143/2014)(Fix an Early Date)	M MEHDI HUSSAIN	SR NOTICE SENT NOT YET RETURNED	HYDERABAD
57	CRP/2070/2014 IA 1/2014(CRPMP 2901/2014)(Fix an Early Date)	M MEHDI HUSSAIN	HABEEB JAFFAR BIN HASAN	HYDERABAD
58	CRP/5123/2014	DADI RADHA KRISHNA	M/s RESU LAW OFFICE RESU MAHENDER REDDY (R4) RR 1 TO 3, 5 TO 17 APP. BY , R4 DIED VIDE CT MEMO FILED VIDE USR NO. 14820/22	WARANGAL

**INTERLOCUTORY**

59	CRP/2131/2011 IA 1/2024(Receive Docs Petition)	MANJARI S GANU AZIZ HUSSAIN	SYED YASAR MAMOON VL N G K MURTHY (R44) R1 DIED PER LRS. MEMO FILED VIDE MEMO (ALONG WITH POSTAL RECEIPTS) USR NO. 90226/2018 RR2 & 3 NOT NECESSARY PARTIES VIDE C.T.	HYDERABAD
60	CRP/683/2014 IA 1/2023(Condone Delay Petition) IA 2/2023(Set Aside Petition)	K RAMA SUBBA RAO	V HANUMANATH RAO R1 DIED VIDE CT R2 RETD UNSERVED DIED RR3TO8 APP., RR-4,7,8 SERVED. R2-INDIVIDUALEXPIRED. R3-REFUSED. RR-5&6 OUT OF STATION. MEMO FILED ALONG WITH RECEIPTS VIDE USR NO.18712/24.	MAHABUBNAGAR
61	CRP/809/2014 IA 1/2014(CRPMP 1111/2014)(Stay Petition)	PRABHAKAR PERI	M A MUJEEB R MANGULAL (CENTRAL GOVERNMENT COUNSEL) (R2) R1 NOTICE SENT NOT YET RETURNED R2 APP	HYDERABAD
62	CRP/2010/2014 IA 2/2023(Condone Delay Petition) IA 3/2023(Review Petition) IA 4/2023(Receive Additional Material Papers)	PRAMOD MALIGI	YOGESH KUMAR HEROOR SR APP. vakalat filed by.pramod maligi for (petitioner) vide usrno.64075/23	RANGA REDDY
63	CRP/4400/2014 IA 1/2014(CRPMP 6017/2014)(Suspension Petition)	B RANGANADH RAO	D GOVERDHANACHARY SR-APP	WARANGAL
64	CRP/4917/2015 IA 1/2023(Condone Delay Petition) IA 2/2023(Set Aside Abatement) IA 3/2023(L R Petition)	K V BHANU PRASAD S SRIDHAR	M R S SRINIVAS RR1,2 APP BY M.R.S.SRINIVAS. R3 SERVED	ADILABAD
65	CRP/4219/2017 IA 2/2024(Condone Delay Petition) IA 3/2024(Permission Petition) IA 4/2024(Review Petition)	K SITA RAM	GOVIND REDDY KONTHAM P LAKSHMA REDDY (R2)	MAHABUBNAGAR

**FINAL HEARING**

66	CRP/6506/2003	V RAMAKRISHNA REDDY	GP FOR ARBITRATION A PULLA REDDY (R14) Rr 1 to 3 App. by G.P. Revenue, RR 4 5 App. by Pulla Reddy, RR6&7 APP BY PRAVEEN KUMAR VEERJALA RR 8 to 13 Not necessary vide CT	NALGONDA
67	CRP/987/2010	G MADHUSUDHAN REDDY	MALIPEDDI ABHINAY REDDY GP FOR APPEALS (R7) GP FOR ARBITRATION (R8) RR1TO3 DIED VIDE CT,RR4,5 NOT NECESSARY VIDE CT RR6,8,9 APP BY P.VIKRAM RR7,10 app. by P. Vikram FRESH PROOF OF SERVICE NOT FILD	HYDERABAD
68	CRP/4680/2010	N ASHOK KUMAR	J SURESH BABU GP FOR ARBITRATION (R2) R1 DIED, RR 4,5,7,8,11 TO 13 APP. BY J. SURESH BABU RR 2, 3 G.P. FOR ARBITRATION, R6 DIED MEMO FILED VIDE USR NO. 97921/22 R9 CORRECT ADDRESS NOT FURNISHED BY THE RESPONDENT COUNSEL R10 RETURNED UNSERVED, REFUSED	MAHABUBNAGAR

69	CRP/5732/2011	R DHEERAJ SINGH	NADELLA VENKATESWARA RAO MIR MASOOD KHAN (R6) ABU AKRAM (SC FOR TSWB) (R2) R1 APP BY N.VENKATESWARA RAO. R2 APP BY ABU AKRAM.	HYDERABAD
70	CRP/2424/2013	M RAMA KRISHNA	POTTIGARI SRIDHAR REDDY RR1 &2 APP RR3 &4 NOT NECESSARY PARTIES VIDE C.T.	WARANGAL
71	CRP/4355/2013	A RAMAKRISHNA REDDY		MAHABUBNAGAR
72	CRP/4802/2013	VENKATRAM REDDY MANTUR	GP FOR ARBITRATION	MEDAK
73	CRP/4995/2013 CRP/4990/2013	Y KRISHNA MOHAN RAO	J VENKATESWARA REDDY	RANGA REDDY
74	CRP/4990/2013	Y KRISHNA MOHAN RAO	J VENKATESWARA REDDY	RANGA REDDY
75	CRP/5185/2013 IA 1/2013(CRPMP 7169/2013)(Fix an Early Date)	T P ACHARYA	SR-DIED PER LRS RR2 TO 4 (PROPOSED RESPONDENT)SERVED VIDE MEMO USR NO. 69984/2022	MAHABUBNAGAR

**INTERLOCUTORY (FIRST APPEALS)**

76	AS/1481/2018 IA 2/2018(Miscellaneous Petition) IA 3/2018(Vacate Stay Petition)	J KANAKAIAH	GARELA MALLESH R1 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 R17 R18 R19 R20 R21 R22 UNSERVED. ::RR-1,5 & 6-DIED VIDE C.T.(R-1-DIED PER LRS OF RR-2 TO 4 AND R-6-DIED AND HIS BEING REPTD.BY HIS REPRESENTATIVES ) R-3&4- App. by G.Malles (15337) vide SR No.78172/2018. RR-8 TO 22-NOT NECESSARY PARTIES VIDE C.T. R-2-NS NOT YET RETURNED MEMO FILED VIDE USR NO.98531/2018  R-7-LEFT-AS PER MEMO FILED USR NO.83036/18  PROOF OF SERVICE NOT FILED FOR RR-2 TO 4 & 7	HYDERABAD
----	--	-------------	--	-----------

**FINAL HEARING (FIRST APPEALS)**

77	CC/1308/2019 IA 1/2019(Injunction Petition) IA 2/2019(Direction Petition) AS/297/2016	V HARI HARAN	D NARENDAR NAIK D JAGAN MOHAN REDDY (R3) D JAGAN MOHAN REDDY (R2) RR 1 TO 3 NOTICE SENT THROUGH CHIEF JUDGE, CITY CIVIL COURT, HYD. AND BY RPAD. NOT YET RETD.SERVED.	RANGA REDDY
78	AS/297/2016 IA 2/2016(ASMP 1361/2016)(Vacate Stay Petition) IA 1/2021(Additional Affidavit) IA 1/2023(Appointment of Commissioner)	D NARENDAR NAIK D JAGAN MOHAN REDDY	V HARI HARAN NAGA ANIL KUMAR RR1 TO 3-APP BY V HARI HARAN COUNTER AFFIDAVIT FILED VIDE USR NO.17006/2022	RANGA REDDY

**ADMISSION (SECOND APPEALS)**

79	SA/853/2017 IA 1/2017(SAMP 1665/2017)(Injunction Petition) IA 1/2023(Condone Delay Petition) IA 2/2023(Set Aside Abatement) IA 3/2023(L R Petition)	SREENIVASA RAO RAVULAPATI	Counter Affidavit filed Vide USR No.17194 Dated 15/02/2023 RR3,4- notice sent not yet returned Counter Affidavit filed Vide USR No.84131 Dated 30/08/2023	KHAMMAM
80	SA/1379/2017 IA 1/2017(SAMP 2822/2017)(Condone Delay Petition)	VELLANKI JYOTHI	(LETTER)	MAHABUBNAGAR

IA 2/2017(SAMP  
2823/2017)(L R Petition)  
IA 3/2017(SAMP  
2824/2017)(Stay Petition)

81	SA/1420/2017 IA 2/2017(SAMP 2903/2017)(Condone Delay Petition)	GOPALA RAO AMANCHARLA V	Memo Proof of Service filed vide USR No.30907 dated 21-03-2023 RR 5 and 7 unserved MEMO filed vide USR No.108060 dated 02- 11-2023	NALGONDA
82	SA/89/2019	J SURESH BABU	K RAJITHA R2 UNSERVED::	NALGONDA
83	SA/312/2019 IA 2/2019(Suspension Petition)	B MOHAN	M N NARASIMHA REDDY	WARANGAL
84	SA/50/2020	M MADHAVA REDDY	N JANARDHAN REDDY	KARIMNAGAR

**INTERLOCUTORY (SECOND APPEALS)**

85	SA/1077/2011 IA 1/2011(SAMP 2478/2011)(Injunction Petition) IA 2/2011(SAMP 3438/2011)(Addl. Evidence Petition)	KARUNAKAR REDDY	KIRAN REDDY MALLARAPU MEMO filed vide USR No.8997 dated 31- 01-2024	MEDAK
86	SA/78/2013 IA 1/2014(SAMP 295/2014)(Direction Petition)	M V B S NARASIMHA ANUDEEP	PUSHADAPU SUBBA RAO GADE VENKATESWARA RAO (R4)	RANGA REDDY
87	SA/29752/2016/(Filing No.) IA 1/2016(SAMP 1677/2016)(Condone Delay Petition) IA 3/2016(SAMP 29754/2016)(Stay Petition) SA/30328/2016 (Filing No)	K SREENIVAS	L PRABHAKAR REDDY R1 UNSERVED,RR-3 App by sri L. Prabhakar Advocate RR-3 Counter filed Vide Usr No.9239 Dt 9/2/2022 (LETTER)	MAHABUBNAGAR
88	SA/30328/2016/ (Filing No) IA 2/2016(SAMP 2731/2016)(Condone Delay Petition) IA 3/2016(SAMP 2732/2016)(L R Petition)	K SREENIVAS	L PRABHAKAR REDDY	MAHABUBNAGAR
89	SA/99/2019 IA 1/2019(Stay Petition) IA 1/2024(Vacate Stay Petition)	G ARUN KUMAR	POCHIAIAH DORISHETTI	MEDAK

**FINAL HEARING (SECOND APPEALS)**

90	SA/1249/2011	G MADHUSUDHAN REDDY	K MOHAN SRINADHA RAO NAMA (R58)	KARIMNAGAR
91	SA/550/2012 IA 1/2022(Condone Delay Petition) IA 2/2022(Set Aside Abatement) IA 3/2022(L R Petition)	S M RAFEE	SUDARSHAN MALUGARI (R2) SUDARSHAN MALUGARI (R3) RR Memo filed vide USR No.52425 dated 24/06/2022 & vide USR No.52422 dated 24/06/2022 Vakalat filed vide USR No.54526 dated A- Memo Usr No.96437 Dt 29/10/2022 30-06-2022 for RR 7 to 9 - Appearance by Sudarshan Malugari (9245)  counter filed vide USR No.99525 dated 07/11/2022	MAHABUBNAGAR
92	SA/894/2013	M RAJAMALLA REDDY	L PRABHAKAR REDDY	MEDAK
93	SA/895/2015	RANGA RAO NELLUTLA	SRINIVASA RAO BODDULURI R- Memo filed Vide Usr No 9116 Dt 8/2/2022 Counter Affidavit filed vide USR No.85483 dated 21-09-2022	RANGA REDDY

MEMO filed vide USR No.100089 dated 06-10-2023

94	SA/1047/2017	M RAJAMALLA REDDY	RAYAPROLU SRIKANTH JAYANTI S C SEKHAR (R7)	MEDAK
95	SA/1335/2017 IA 1/2017(SAMP 2732/2017)(Stay Petition)	MADIRAJU PRABHAKAR RAO	VENKATESWARLU CHAKKILAM C A R SESHAGIRI RAO (R4) C A R SESHAGIRI RAO (R2) C A R SESHAGIRI RAO (R3) memo filed on behalf of the respondent No.3 vide USR No. 57964 dated 30.06.2023	KHAMMAM
96	SA/1336/2017	RUDRESH DESHPANDE	K JAMALI (R2) K JAMALI (R3)	ADILABAD



**COURT NO. 10**  
**THE HONOURABLE SRI JUSTICE K.SURENDER**

**To be heard on Friday the 28th day of June 2024(AFTER LIST-1 OR AT 2:15 PM)**

**(DAILY LIST -2)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<b>FINAL HEARING</b>				
97	CRLRC/1045/2008 CRLRC/592/2009 CRLRC/593/2009 CRLRC/596/2009 CRLRC/597/2009 CRLRC/598/2009	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	PUBLIC PROSECUTOR GINNE MALLESWARARAO (R18) MEMO FILED USR 60427/2022.	HYDERABAD
98	CRLRC/592/2009	HARINADH NIDAMANURI	PUBLIC PROSECUTOR	HYDERABAD
99	CRLRC/593/2009	HARINADH NIDAMANURI	PUBLIC PROSECUTOR	HYDERABAD
100	CRLRC/596/2009	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	PUBLIC PROSECUTOR MEMO FILED USR 60421/2022.	HYDERABAD
101	CRLRC/597/2009	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	PUBLIC PROSECUTOR MEMO FILED USR 60424/2022.	HYDERABAD
102	CRLRC/598/2009	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY MOSHE MARPU	PUBLIC PROSECUTOR GINNE MALLESWARARAO (R1) MEMO FILED USR 60419/2022.	HYDERABAD
103	CRLRC/366/2009 IA 1/2024(Bail (u/s 397(1)))	G VENKAT SRI MAITHREYA LEGAL AID	PUBLIC PROSECUTOR memo filed usr 58320/2023.	ADILABAD
104	CRLA/435/2009 CRLA/446/2009	K HEMALATHA	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK IS PLACED IN THE BUNDLE	HYDERABAD
105	CRLA/446/2009	RANGARAJULA RAJASEKHARA RAO G L NAGESWAR RAO	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK IS PLACED IN THE BUNDLE	HYDERABAD
106	CRLA/1450/2009	KOTESWARA RAO MUMMANENI	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
107	CRLRC/804/2010	C RAMACHANDRA RAJU	PUBLIC PROSECUTOR	RANGA REDDY
108	CRLA/497/2011 CRLA/1221/2012	KARRI MURALI KRISHNA	PUBLIC PROSECUTOR LC RECORD RECEIVED AND PUT UP IN EB.	KHAMMAM
109	CRLA/1221/2012 IA 1/2012(CRLAMP 2590/2012)(Bail (u/s 389(1)))	KARRI MURALI KRISHNA	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KHAMMAM
110	CRLA/583/2011 IA 2/2011(CRLAMP 15529/2011)(Vacation Motion Letter) IA 2/2018(Direction Petition) IA 3/2018(Condone Delay in Rep)	MIRZA SAFIULLA BAIG	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	RANGA REDDY
111	CRLA/953/2011	S SURENDER REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	ADILABAD
112	CRLA/1341/2011	K MOHAN RAMI REDDY	PUBLIC PROSECUTOR D SANGEETHA REDDY (R41) R1 APP BY PP. R2 APP BY D. SANGEETHA REDDY. PAPER BOOK IS PLACED IN THE BUNDLE	HYDERABAD

113	CRLA/1349/2011	A HARIPRASAD REDDY	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB. (LETTER)	HYDERABAD
114	CRLRC/372/2012	D SANGEETHA REDDY	PUBLIC PROSECUTOR (AP)	MEDAK
115	CRLRC/445/2012	A M RAO	PUBLIC PROSECUTOR VENKAT RAGHU RAMULU (R2)	MEDAK
116	CRLA/545/2012 CRLA/584/2012	SURESH KUMAR REDDY KALAVA	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
117	CRLA/584/2012	CHAVALI RAMANAND	SRIDHAR CHIKYALA SC SPL PP ACB TS	HYDERABAD
118	CRLA/554/2012	R RAMACHANDRA REDDY(SC FOR ACB)	ENUGANTI SUDHANSHU RAO	HYDERABAD
119	CRLA/1094/2012	C SHARAN REDDY	R RAMACHANDRA REDDY(SC FOR ACB) PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
120	CRLA/1102/2012	JAYANTI S C SEKHAR	PUBLIC PROSECUTOR	RANGA REDDY
121	CRLA/1104/2012	ALLURI RAGHU RAMA AURAVA	PUBLIC PROSECUTOR A PRABHAKAR RAO (R20) RR 1&2 APP R3 APP BY PP LC RECORD NOT RECEIVED.	WARANGAL
122	CRLA/1125/2012	M/S INDUS LAW FIRM	PUBLIC PROSECUTOR	RANGA REDDY
123	CRLA/1174/2012	VIVEK JAIN	PUBLIC PROSECUTOR	ADILABAD
124	CRLA/1182/2012	S SUDARSHAN	PUBLIC PROSECUTOR (AP) NOTICE SENT TO THE APPELLANT NOT YET RETURNED.	MEDAK
125	CRLRC/1206/2012	KIRAN PALAKURTHI	PUBLIC PROSECUTOR Note:Compliance Report not received till date.	NALGONDA
126	CRLA/1247/2012	M VENKATA NARAYANA	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	RANGA REDDY
127	CRLRC/1559/2012 CRLRC/1560/2012	J C FRANCIS	PUBLIC PROSECUTOR MAHESH RAJE (R4)	HYDERABAD
128	CRLRC/1560/2012	J C FRANCIS	PUBLIC PROSECUTOR MAHESH RAJE (R12)	HYDERABAD
129	CRLRC/1701/2012	P VISHNUVARDHANA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
130	CRLA/33/2013	BETHI VENKATESWARLU	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	KARIMNAGAR
131	CRLA/91/2013 CRLA/107/2013	S CHANDRA MOHAN REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NALGONDA
132	CRLA/107/2013	S CHANDRA MOHAN REDDY	PUBLIC PROSECUTOR	NALGONDA
133	CRLRC/111/2013	P PRABHAKAR REDDY	PUBLIC PROSECUTOR G BHANU PRASAD (R21) R1-STATE REP BY PP. R2-VAKALAT FILED BY M/S G BHANU PRASAD.	KHAMMAM

134	CRLA/116/2013 CRLA/117/2013	MUMMANENI SRINIVASA RAO	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KHAMMAM
135	CRLA/117/2013	MUMMANENI SRINIVASA RAO	A MURALEEDHAR REDDY	KHAMMAM
136	CRLA/167/2013	A GAYATRI REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	WARANGAL
137	CRLA/281/2013	A GAYATRI REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
138	CRLA/299/2013	M SALEEM	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	WARANGAL
139	CRLA/419/2013	D RAMAN GOPAL	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	RANGA REDDY
140	CRLA/431/2013	U SHANTHI BHUSHAN RAO	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
141	CRLA/450/2013	T ARUNACHALAM	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	HYDERABAD
142	CRLA/456/2013	RAVI KUMAR VELURI	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	WARANGAL
143	CRLA/457/2013	P DEVENDER	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	WARANGAL
144	CRLA/459/2013	T K BASHA VALI	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
145	CRLRC/465/2013	T LAKSHMI NARAYANA	PUBLIC PROSECUTOR PULIPATI RADHIKA (R3) R1-STATE REP BY PP. R2-VAKALAT FILED BY M/S PULIPATI RADHIKA.	HYDERABAD
146	CRLRC/499/2013	SETTY RAVI TEJA	PUBLIC PROSECUTOR R1-STATE REP BY PP. R2-NOTICE SENT NOT YET RETURNED. MEMO FILED USR 29644/2024 MEMO PROOF OF SERVICE FILED USR NO 31624/2024	HYDERABAD
147	CRLA/532/2013	N RAVI PRASAD	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KHAMMAM
148	CRLA/534/2013	H SUDHAKARA RAO	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	RANGA REDDY
149	CRLA/547/2013	VENKATESWARLU POSANI	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	KHAMMAM
150	CRLA/562/2013	A KRANTI KUMAR REDDY	PUBLIC PROSECUTOR	MAHABUBNAGAR
151	CRLA/571/2013	MAHBOOB HUSSAIN	PUBLIC PROSECUTOR	KARIMNAGAR
152	CRLA/577/2013	PULLA RAO YELLANKI	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	KHAMMAM

153	CRLRC/589/2013	PUJARI MANI SAHITH	PUBLIC PROSECUTOR R1-NOTICE SENT NOT YET RETURNED. R2-STATE REP BY PP.	HYDERABAD
154	CRLRC/602/2013	M/S LEGAL LAW SERVICES	PUBLIC PROSECUTOR A SAMIR KUMAR REDDY (R43) R1-STATE REP BY PP. R2-VAKLAT FILED BY M/S A SAMIR KUMAR REDDY.	HYDERABAD
155	CRLA/1145/2013	C SHARAN REDDY	R RAMACHANDRA REDDY(SC FOR ACB) (LETTER)	HYDERABAD
156	CRLRC/1204/2013	BUJJIBABU DAVULURI	PUBLIC PROSECUTOR	HYDERABAD
157	CRLRC/1437/2013	T S ANIRUDH REDDY	PUBLIC PROSECUTOR	RANGA REDDY
158	CRLRC/1776/2013	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR VENKATESWARLU POTHAPRAGADA (R11)	HYDERABAD